

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-IV, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110003
www.aptel.gov.in

CIRCULAR

It is hereby notified for information of all the advocates and party in person that the Competent Authority has declared 12th December, 2016 as a closed holiday for APTEL on account of the Milad-un-Nabi in APTEL instead of 13th December, 2016. The matters already listed for 12th December, 2016 in Court-I and Court-II will be taken up on 13th December, 2016 in Court-I and Court-II respectively.

[By Order]
Registrar

Copy to:

1. Administration Section
2. All the Notice Boards of the Tribunal
3. All the PPS/PS to Hon'ble Judicial Members/Members/Members for submission of this circular before the Hon'ble Members for information
4. Bar Room of APTEL
5. APTEL Website